

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **12.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : M N Horological Industries Pvt Ltd

MAIN PETITION NUMBER : CP/1441/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/373(CHE)/2024

ORDER

Ld. Counsel Shri. Sriram Venkatavaradan for the Applicant.

This application has been filed seeking extension of the
Liquidation period.

Ld. Counsel submits that now the process has been completed.

Only distribution is pending. Taking on record the submissions
that no further extension shall be sought, we allow the application
and extend the timeline till 01.05.2024.

IA/373 (CHE)/2024 is accordingly **disposed of**.

Sd/-

VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)